

High Court of Jammu and Kashmir at Jammu

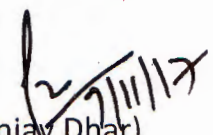
ORDER

No:- 988

Dated:- 07/11/2017

After having been declared as the Best District Legal Services Authority of the state, Chairman District Legal Services Authority, Jammu and Secretary, District Legal Services Authority, Jammu are hereby nominated to attend the commendation ceremony of best District Legal Services Authorities (DLSAs) and best Para Legal Volunteers (PLVs) scheduled to be held at Pravasi Bhartiya Kendra, New Delhi on 09.11.2017 at 5:00 P.M.

By Order


(Sanjay Dhar)
Registrar General

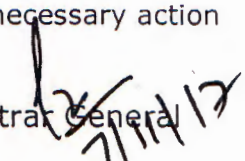
No:- 27531-36/RS

Dated:- 07/11/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir, (Hon'ble Executive Chairman, J&K State Legal Service Authority) for information of His Lordship.
3. Shri Vinod Chatterji Koul, Principal District & Sessions Judge Jammu (Chairman District Legal Services Authority, Jammu).
4. Member Secretary J&K, State Legal Services Authority.
5. Central Project Coordinator (CPC) e-courts for uploading the same on High Court Website.
6. Mrs. Swati Gupta, Sub Registrar Jammu (Secretary, District Legal Services Authority, Jammu).

..... for information and necessary action


Registrar General